

WiMax franchise

1346. SHRI PRAKASH JAVADEKAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is true that allotment of BSNL's WiMax franchise has been cancelled; and
- (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Sir, BSNL had floated an Expression of Interest (EOI) for inviting proposal from eligible companies/consortiums to install and to provide WiMAX services, on revenue sharing basis, in sixteen telecom circles. EOI was opened on February 19, 2009. However, the EOI was cancelled due to lack of eligible participants in May, 2009.

Recovery from employees

1347. DR. GYAN PRAKASH PILANIA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Supreme Court of India gave direction in Lucknow Development Authority vs. M.K. Gupta — iii (1993) C.P.J., for recovering amounts of compensation, awarded by consumer courts from indicted employees;
- (b) in how many cases such compensation has been awarded, so far;
- (c) if so, whether BSNL is defying these specific directions and has not been affecting such recoveries;
- (d) if so, whether Ministry proposes to initiate administrative/legal action, including contempt proceedings, against such defiant BSNL officials; and
- (e) whether any action was initiated against the indicted employees?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Yes, Sir. Full amount of compensation in 9 cases has been recovered from the erring officials in five circles.

- (c) No, Sir.
- (d) and (e) Do not arise in view of (c) above.

Technology based services

1348. SHRI TARIQ ANWAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that Government has started to provide technology based services through post offices to common man; and
- (b) if so, the details thereof?